

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 917 of 2020**

**IN THE MATTER OF:**

**Ratna Singh & Anr.**

**....Appellants**

**Vs**

**Theme Export Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellants: Ms. Rudrani Tyagi and Mr. Rajiv Agnihotri,  
Advocates.**

**For Respondent: Mr. Abhishek Anand and Mr. Kunal Godhwani,  
Advocates.**

**O R D E R**

**(Through Virtual Mode)**

**20.10.2020:** Ms. Rudrani Tyagi, Advocate representing the Appellant submits that senior counsel Shri Sagar Agnihotri is unable to join on account of bereavement in his family. The matter is adjourned at her request.

Let the appeal be posted before the available Bench for admission (fresh case) on **28<sup>th</sup> October, 2020.**

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Dr. Alok Srivastava]  
Member (Technical)**

*am/gc*